

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)**

NOTIFICATION

As everyone is aware of the fact that the campaign of Covid-19 vaccination has been rolled out nation-wide including the Union Territory of Jammu & Kashmir which is ongoing since 16th January 2021, in this context, Directorate of Health Services has apprised the undersigned to impress upon all the concerned who intend to get vaccinated, may get themselves registered in their official portal, so that their vaccination is done.

As such, it is for the information of all those Advocates practicing in the High Court of J&K, their para-legal staff/clerks and the officers/officials of this Wing of the High Court who come within the age group between 45-60 years, if they volunteer/choose for their vaccination, may get themselves registered in the below mentioned official portal, so that the Registry may organize the camp for the purpose.

Address of official portal: -

<https://selfregistration.cowin.gov.in/>

Dated:
20.03.2021.


Registrar Judicial, Sgr.

Copy to: -

1. Incharge NIC, High Court of J&K, Srinagar, for uploading the notification on the official website of the Hon'ble High Court.
2. All notice boards.


Registrar Judicial, Sgr.